GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2139 TO BE ANSWERED ON 01.08.2025

REPRESENTATION OF WOMEN

†2139. SHRI DHARMENDRA YADAV:

Will the Minister of Women and Child Development be pleased to state:

- (a) the detailed representation of persons belonging to Unreserved, Other Backward Classes, Scheduled Castes and Scheduled Tribes categories at all levels (Group A, B, C and D) in the Ministry of Women and Child Development, including its attached and subordinate offices, as on 1 July, 2025;
- (b) the specific measures being taken by the Ministry to ensure adequate representation of officers belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes, particularly at senior decision-making levels;
- (c) the current status of backlog vacancies earmarked for Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Ministry; and
- (d) whether any special recruitment drives/initiatives have been undertaken during the last three years to fill these vacancies, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SMT. SAVITRI THAKUR)

- (a) The details are at **Annexure**.
- (b) The senior officers at decision making levels are posted in the Ministry by the Appointments Committee of the Cabinet (ACC) and Cadre Controlling Authorities as the case may be.
- (c) & (d) The Ministry has accorded approval to fill 53 posts in Savitribai Phule National Institute of Women and Child Development (SPNIWCD), which includes reserved posts also.

UNSTARRED QUESTION NO. 2139, REGARDING 'REPRESENTATION OF WOMEN' RAISED BY SHRI DHARMENDRA YADAV, TO BE ANSWERED ON 01.08.2025

Group-wise and Category-wise staff position as on 01.07.2025:

| | Ministry and its organisations | Group | Staff in | | | |
|-----|--|-------|----------|----|----|-----|
| S/N | | | | | | |
| | | | UR | SC | ST | OBC |
| 1. | MWCD (Main Secretariat) | Α | 38 | 11 | 5 | 12 |
| | | В | 37 | 27 | 2 | 22 |
| | | С | 14 | 12 | 2 | 21 |
| | | D | • | • | • | - |
| 2. | Central Adoption Resource Authority (CARA) | Α | 10 | 4 | · | 2 |
| | | В | 2 | ı | ı | - |
| | | С | 3 | 1 | 1 | 1 |
| | | D | ı | ı | ı | - |
| 3. | National Commission for Protection of Child Rights (NCPCR) | Α | 1 | 1 | ı | - |
| | | В | 1 | • | · | - |
| | | С | ı | ı | ı | - |
| | | D | · | • | · | - |
| 4. | Savitribai Phule National Institute of Women and Child Development (SPNIWCD) | Α | 27 | 10 | 2 | 11 |
| | | В | 20 | 9 | 3 | 10 |
| | | С | 22 | 9 | 1 | 9 |
| | | D | 7 | 10 | 3 | 4 |

5. Category-wise details are not available in National Commission for Women (NCW), as all the officials are posted on deputation and their service books are maintained by the respective Cadre Controlling Authorities.
